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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 40/7/NCLT/AHM/2017


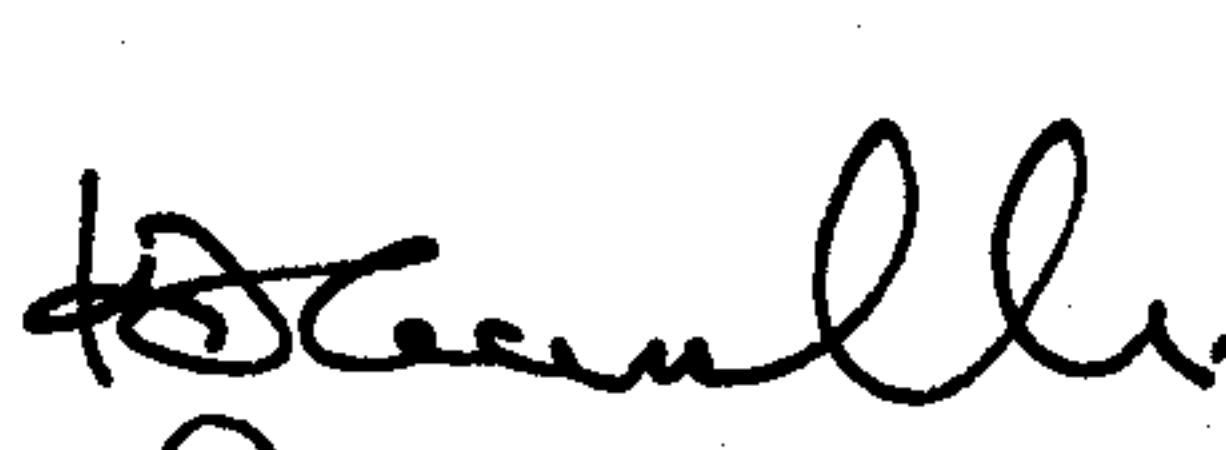


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017**

Name of the Company: State Bank of India
V/s.
Essar Steels Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SAURABH H. SOPARKAR	Sr Advocate	Respondent no 1	
2.	Keyur Gandhi.	Advocate	Respondent	
3.	Karishma Thakore Anshin Desai, Sr. Advocate with, Mr. Anandchand Nirag Pathak, Mr. Ameya Mangaladkar Gokhale, Mr. Umang Singh, Mr. Shalin Jami	Adv. for	Applicant	
	Mihir Thakore	Sr. Advocate	Respondent	
	Raheel Patel	Advocate	Respondent	
	Nisarg Desai	Advocate	Respondent	

ORDER


Learned Senior Advocate Mr. Anshin Desai with Learned Advocate Mr. Ameya Gokhale with Learned Advocate Mr. Nirag Pathak with Learned Advocate Mr. Umang Singh present for Financial Creditor/ Applicant. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Senior Advocate Mr. Mihir Thakore with

Learned Advocate Mr. Keyur Gandhi with Learned Advocate Mr. Raheel Patel with Learned Advocate Mr. Nisarg Desai present for Respondent.

Learned Counsel appearing for Respondent requested time for filing objection for the Company.

Respondent shall file its objections, if any, on or before 24.07.2017 serving a copy on the Counsels for Petitioner by 22.07.2017.

List the matter on 24.07.2017 for objections and for hearing.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 18th day of July, 2017.